

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-320

Appeal No. - 773/252/ND/2019

IN THE MATTER OF:

Sai Abacus Education System Pvt Ltd

Vs

RoC

....Applicant

....Respondent

SECTION

U /s. 252

Order delivered on 25.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Sujatha

For the Respondent

: Mr. M Yadhubhushana Rao

ORDER

Ld. ARoC and Ld. Counsel for the petitioner have put in appearance.

Arguments heard. **Reserved for orders.**

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Lalit)